

(b) Does not arise.

(c) According to the information available from the State Government as many as 5744 tourists visited Kashmir Valley during January to July 1996.

(d) to (f). A Tourist Advisory has been issued by the State Government and the same is being displayed at various tourist entry places in the State such as Airport and Tourist Reception Centre.

Availability of Sugarcane

3476. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FOOD be pleased to state:

(a) whether the sugar mills currently operating in Uttar Pradesh are getting about 33 per cent of the total available sugarcane;

(b) whether this percentage is less than the national average;

(c) if so, the reasons therefor; and

(d) the steps taken by the Union Government to bring the existing percentage of availability of sugarcane in Uttar Pradesh at par with the national average?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c). Historically, drawal rate of sugarcane by the sugar factories in Uttar Pradesh has been on the low side largely because of the presence of a large number of gur and khandsari units in the State. Based on the advance estimates of sugarcane production for 1995-96 and the quantity of cane crushed by the sugar factories in Uttar Pradesh upto 30.6.1996 for the season 1995-96 the drawal of sugarcane by the factories worked out to 43.8% as against the national average of 62.5%.

(d) In order to increase the percentage of crushing of sugarcane by the sugar factories in Uttar Pradesh, the Government is closely monitoring the implementation of unimplemented letters of intent granted for establishment of new sugar factories and expansion in the existing sugar factories & has granted letters of intent for establishment of more new sugar factories and expansion in the existing sugar factories.

12.01 hrs

PAPERS LAID ON THE TABLE

Annual Report and Review by the Government of the working of the National Institute for the Orthopaedically handicapped, Calcutta for 1994-95 alongwith statement showing reasons for delay in laying these papers etc.

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Calcutta for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Orthopaedically Handicapped, Calcutta for the year 1994-95.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT.363/96]

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum) : The post of Director is vacant for the last so many years. As the hon. Minister lays papers on the Table, I want a clarification on that.

SHRI BALWANT SINGH RAMOOWALIA : I will fill up within fifteen days.

SHRI BASU DEB ACHARIA (Bankura) : That is an assurance.

Annual Report and Review by the Government of the working of Vayudoot Ltd., New Delhi for 1990-91 alongwith statement showing reasons for delay in laying these papers

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Statement regarding Review by the Government of the working of the Vayudoot Limited, New Delhi, for the year 1990-91.

(ii) Annual Report of the Vayudoot Limited, New Delhi, for the year 1990-91, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT.364/96]